

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 1**  
**Supplementary List**

**C.P.(CAA)/4/Chd/Pb/2024**  
**(2nd Motion)**

**IN THE MATTER OF:**

**Khanna Paper Mills Limited**

...

**Transferor Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 08.04.2024**

**CORAM:**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,**  
**HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mrs. Munisha Gandhi, Senior Advocate with Mr. Vaibhav Sharma and Ms. Salina Chalana, Advocates

**For the respondent** : Mr. Anand Chhibbar, Senior Advocate with Mr. G.S. Sarin, PCS, Mr. Vaibhav Sahni and Mr. Shikhar Sarin, Advocates and Ms. Swati Vashisth, PCA

**ORDER**

Heard the submissions made by the counsels for both the parties. Let the matter be posted to 22.04.2024 in the Supplementary List.

Sd/-

**(L.N. GUPTA)**  
**HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)**  
**HON'BLE MEMBER (J)**